

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. C.P. (IB)/100(MB)2024

IN THE MATTER OF

Reliance Commercial Finance Limited
Vs

... Petitioner

Azalia Distribution Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Siddha Pamecha (PH)

For the CD: Adv. Yashwant Dhanegave (PH)

ORDER

Both the counsels have concluded their arguments. Reserved for orders.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/